

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO.226
ANSWERED ON 22ND DECEMBER, 2022**

MAINTENANCE OF NATIONAL HIGHWAYS

**†*226.SHRI VINOD L. CHAVDA:
SHRI VISHNU DATT SHARMA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether the Government has conducted any survey or study regarding sharp turns, potholes, steep grades, narrow/single lanes or other accident prone points on National Highways (NHs) in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts of Kutch Lok Sabha Constituency and in Madhya Pradesh including Panaa, Katni and Chhatarpur districts;**
- (b) if so, the details thereof;**
- (c) whether the Government has initiated/proposes to initiate any corrective measures to make these NHs safe for commuters; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 226 ANSWERED ON 22.12.2022 ASKED BY SHRI VINOD L. CHAVDA & SHRI VISHNU DATT SHARMA REGARDING “MAINTENANCE OF NATIONAL HIGHWAYS”

(a)&(b) Design, construction and maintenance of National Highways (NHs) are carried out as per Indian Roads Congress (IRC) standards/guidelines, guidelines issued by Ministry of Road Transport & Highways (MoRTH), relevant international standards and good industry practices. Road safety audit is conducted at various stages of project implementation like project preparation, construction and operation following such relevant standards/guidelines. During road safety audit, deficiencies in the geometrics and other features of a road including sharp turns, steep grades, and accident prone points impacting safety of road users are identified and necessary corrective measures are taken. Ministry and its executing agencies follow standard bidding documents such as (i) Engineering Procurement Contract (EPC) (ii) Hybrid Annuity Mode Concession Agreement and (iii) BOT(Toll/Annuity) Concession Agreement. Such contract/concession agreements have provisions to make the contractor/concessionaire responsible for safety auditing at design stage, during construction, before opening to traffic and during operations and taking necessary corrective measures which are being followed in all NH projects. Details of road safety audits conducted in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar talukas of Kutch Lok Sabha Constituency in Gujarat and Panna, Katni & Chhatarpur districts in Madhya Pradesh are at Annexure-I.

(c)&(d) Corrective measures from safety requirements are taken as part of widening/upgradation projects or on standalone basis depending upon site conditions. Details of the widening/upgradation works and standalone basis road safety works being undertaken/completed in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar talukas of Kutch Lok Sabha Constituency in Gujarat and Panna, Katni and Chhatarpur districts in Madhya Pradesh are at Annexure-II. Besides, in order to make the NHs pothole free, regular repair and maintenance activities are carried out.

ANNEXURE I**ANNEXURE REFERRED IN PARTS (a) AND (b) OF STATEMENT REGARDING REPLY TO LOK SABHA STARRED QUESTION NO. 226 ANSWERED ON 22.12.2022 ASKED BY SHRI VINOD L. CHAVDA & SHRI VISHNU DATT SHARMA "MAINTENANCE OF NATIONAL HIGHWAYS"****ROAD SAFETY AUDITS CONDUCTED ON NHs IN BHUJ, ABDASA, GANDHIDHAM, RAPAR, MANDVI AND ANJAR TALUKAS OF KUTCH LOK SABHA CONSTITUENCY**

SI No.	Lok Sabha Constituency	NH No.	Length (Km)	Road Safety Audit Conducted in Length (km)
1	Kutch Constituency	341	162.70	97.5
2		754K	264.00	80.00
3		927C	57.34	0
4		41	243.65	164.67
5		141	13.98	8.98
6		27	88.30	88.30
	Total		829.97	439.25

ROAD SAFETY AUDIT CONDUCTED ON NHs IN CHATTARPUR, PANNA & KATNI DISTRICTS OF MADHYA PRADESH

SI. No	District	NH no.	Length (km)	Road Safety Audit conducted in Length (km)
1	Chattarpur	339 B	10	10
2		339	8	0
3		39	6	6
4		43Ext	76	31
5		12A Ext	10	10
6	Panna	39	92	92
7		43Ext	79	70
8		943	43	43
9	Katni	43Ext	49	49
	TOTAL		373	311

ANNEXURE II**ANNEXURE REFERRED IN PARTS (c) AND (d) OF STATEMENT REGARDING REPLY TO LOK SABHA STARRED QUESTION NO. 226 ANSWERED ON 22.12.2022 ASKED BY SHRI VINOD L. CHAVDA & SHRI VISHNU DATT SHARMA “MAINTENANCE OF NATIONAL HIGHWAYS”**

District/Lok Sabha Constituency	Widening/Upgradation/Standalone Road Safety works	Status
Kutch Constituency	Bhuj- Khavda- Dharamshala on NH-341	In progress
	Lakhpat- Hajipir- Dholavira-Santalpur on NH-754K	Work in progress in 80 km length. In balance 202 km length DPR is in progress
	Mandavi Bypass on NH41	In progress
	Mandavi-Narayan Sarovar on NH-41	Bidding stage.
	Km 74/200 (near Deshalpar) to km 174/00 (Near Naliya) of NH-84 in the state of Gujarat	Bidding stage
Kutch Constituency	4-laning of Gandhidham-Kandla-Mundra section of NH-8A (Extn).	Completed
	6-laning of Samakhiyali-Gandhidham section of NH-41.	Completed
	Four laning of Garamore-Samakhiyali Section of NH-27.	Completed
	4-laning of Santalpur Samakhiyali Section of NH-27	Completed
	Upgradation of 4 lane Bhimasar-Anjar-Bhuj NH-341.	Appointed date to be declared

Chhatarpur District	Upgradation of 4 lane of Bamitha Khajuraho Road (Km 1 to 10.)	In progress
Panna District	Construction of 2 lane with paved shoulder (Gulganj-Amanganj-Pawai-Katni road NH-43 Extn. Km 78 to 108 & 120 to 164)	In progress
Panna District	Construction of 2 lane with paved shoulder Pawai Salesh Jasso Nagod Road NH-943 km 1 to 67 -	In progress
Katni District	Rewa-Katni-Jabalpur section of NH-30	Completed
Chhatarpur District	Jhansi-Mauranipur- Devari Ghat-Chhatipahadi- Chhatarpur-Bamitha section of NH-39	Completed
Chhatarpur District	4 laning of Jhansi Khajuraho of NH-39	Completed
